

1	2	3	4	5
3	Ranchi	3	13	15.167
4	Palamau .	5	13	28.586
5	Singbhum .	1	2	0.500
6	Giridih .	4	8	23.480
		25	113	253.642

The present target is to cover all the problem villages with potable water during the Sixth Plan (1980—85).

#### **Service Rules or Non-Teaching Staff of Jawaharlal Nehru University**

4185. SHRI DILEEP SINGH BHURIA; Will the Minister of EDUCATION be pleased to state:

(a) what are the service rules being followed by the Jawaharlal Nehru University for its non-teaching staff members;

(b) whether the rules have been approved by the Ministry of Education|Home Affairs; and

(c) if not, the reasons therefor and if approved, the details thereof?

THE MINISTER OF EDUCATION & HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) According to the information furnished by the Jawaharlal Nehru University, pending formulation of its own Statutes, the University has adopted the Model Rules framed by the University Grants Commission in respect of conduct and terms and conditions of service of whole-time non-teaching employees.

(b) and (c). In accordance with the procedure prescribed in the Jawaharlal Nehru University Act, the University is competent to frame Statutes on conditions of service of staff. The question of Government's approval does not arise.

1412 LS—10

#### **Opening of Coal Depots**

4186. SHRI M. V. CHANDRASHEKHARA MURTHY; Will the Minister of ENERGY AND COAL be pleased to state:

(a) how many coal depots were opened by Delhi Administration during last two years in Delhi to meet urgent public demand of coal;

(b) criteria laid down for giving licences by Delhi Administration to applicants;

(c) how many people had applied for coal depot licence in 1979 for Paschimpuri, New Delhi with details thereof;

(d) whether this coal depot was allotted to a lady whose application was rejected by Officers and Committee which was appointed for the purpose in initial stage and the Committee and Officers had suggested another applicant's name for the licence but the then Executive Councillor had sanctioned licence to rejected applicants;

(e) if so, reasons therefor;

(f) whether complaints have been received by Government against such allotment of depot and if so, number and nature of complaints;

(g) whether Government will make an enquiry through C.B.I.; and

(h) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) 62 and 63 licences for opening coal depots were issued in 1978 and 1979 respectively.

(b) Besides the number of existing coal depots, the population of the locality and the fact that card holders should not have to go far to draw their soft coke are kept in view whilst issuing licence to deal in coal.

(c) 6 persons viz. S|Shri Kasturi Lal, Kewal Kishan, Balkrishan, Chatter Sain and Smts. Ratna Devi and